

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S.S. – Chief Administrative Officers of District Courts (Category-1) – Transfers and Postings – Ordered.

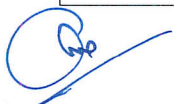
ROC.No.488/2025-C1

Dt.14.05.2025

NOTIFICATION No.02/2025 C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**:-

Sl. No	Name and Designation of the individual	Posted as
(1)	(2)	(3)
1.	Sri M.Ramachandra, Chief Administrative Officer, Special Court for Trial of ACB Cases in Rayalaseema Region at Kurnool.	Chief Administrative Officer, Special Court for Trial of Offences under the POCSO Act, 2012, Anathapuramu. (Post kept vacant)
2.	Sri S.Nageswara Rao, Chief Administrative Officer, Special Court for Speedy Trail of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Guntur.	Chief Administrative Officer, I Additional Special Judge's Court for CBI Cases, Visakhapatnam. (Post kept vacant)
3.	Smt. G. Bhagyalakshmi, Chief Administrative Officer Principal District & Sessions Court, Ananthapuramu.	Chief Administrative Officer, Principal District & Sessions Court, Chittoor. Vice Smt. B.Nirmala
4.	Smt G. Sidda Lakshmi, Chief Administrative Officer IV Additional District Judge-cum- Special Court for Trail of Offences against Women, Ananthapuramu.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SPE & ACB Cases-cum- II Additional District & Sessions Court, Nellore. (Post kept vacant)



5.	Smt. B. Nirmala, Chief Administrative Officer Principal District & Sessions Court, Chittoor.	Chief Administrative Officer, Principal District & Sessions Court, Ananthapuramu. Vice Smt. G. Bhagya Lakshmi
6.	Sri Ch.Vijay Kumar, Chief Administrative Officer Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-CUM-X Additional District & Sessions Court, Machilipatnam, Krishna.	Chief Administrative Officer, Special Court for Speedy Trial of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Kakinada, East Godavari. (Post kept vacant)
7.	Sri V.Chandra Sekhara Charyulu, Chief Administrative Officer XI Additional District & Sessions Court, Gudivada, Krishna.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court, Ongole, Prakasam. Vice Smt. P. Jhansi Latha
8.	Smt. Ch.Padmasree, Chief Administrative Officer Family Court-cum-XII Additional District & Sessions Court, Guntur.	Chief Administrative Officer, Special Court for Speedy Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Prakasam at Ongole. Vice Smt. M.Amrutha Nagavalli
9.	Sri. M.V.Subba Rao, Chief Administrative Officer Special Sessions Court for trial of cases under SCs/STS (POA) Act, 1989-cum-V Additional District & Sessions Court, Nellore.	Chief Administrative Officer, Family Court-cum-XII Addl. District & Sessions Court, Guntur. Vice Smt.Ch. Padmasree
10.	Smt G.V. Padmavathi, Chief Administrative Officer VII Additional District & Sessions Court at Gudur, Nellore.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs/STS (POA) Act, 1989-cum-V Additional District & Sessions Court, Nellore. Vice Sri. M.V.Subba Rao
11.	Smt. G. Prasanna Lakshmi, Chief Administrative Officer Special Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) Court, Nellore.	Chief Administrative Officer, VII Additional District & Sessions Court, Gudur, Nellore. Vice Smt.G.V.Padmavathi

Cap

12.	Smt D. Ramadevi, Chief Administrative Officer Principal District & Sessions Court, Prakasam at Ongole.	Chief Administrative Officer XIII Additional District & Sessions Court, Narasaraopet, Guntur . Vice Sri T.Simhachalam
13.	Smt M. Amrutha Nagavalli, Chief Administrative Officer, Special Court for Speedy Trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Ongole, Prakasam .	Chief Administrative Officer Special Court for Speedy Trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Guntur . Vice Sri S.Nageswara Rao
14.	Smt P. Jhansi Latha, Chief Administrative Officer, Special Sessions Court for Trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court, Ongole, Prakasam .	Chief Administrative Officer Special Court for Speedy Trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Nellore . Vice Smt. G.Prasanna Lakshmi
15.	Smt. S.S. Prasanna Kumari, Chief Administrative Officer Principal District & Sessions Court, East Godavari at Rajamahendravaram.	Chief Administrative Officer, Principal District & Sessions Court, Prakasam at Ongole. Vice Smt.D.Rama Devi
16.	Smt. S.V. Krishna Veni, Chief Administrative Officer Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum X Additional District & Sessions Court, Rajahmundry, East Godavari .	Chief Administrative Officer, Additional District & Sessions Court- cum-Special Court for Trail of Offences against Women, Rajahmundry, East Godavari . Vice Smt. U.Nalini
17.	Smt. U.Nalini Chief Administrative Officer, Additional District & Sessions Court- cum-Special Court for trail of offences against Women, Rajahmundry, East Godavari .	Chief Administrative Officer Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum X Additional District & Sessions Court, Rajahmundry, East Godavari . Vice: Smt S.V. Krishna Veni Note: Post retirement of Smt. S.V.Krishna Veni on 30.06.2025, the individual shall again take charge of the post of Chief Administrative Officer of Additional District & Sessions Court- cum-Special Court for Trail of Offences against Women, Rajahmundry.

18.	Sri V.Subrahmanyam, Chief Administrative Officer Principal District & Sessions Court, Visakhapatnam.	Chief Administrative Officer, Principal District & Sessions Court, East Godavari at Rajamahendravaram. Vice Smt. S.S. Prasanna Kumari
19.	Sri P. Prakasam Babu, Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Ananthapuramu.	Chief Administrative Officer, II Additional District & Sessions Court, Madanapalle, Chittoor. Vice Smt B. Aruna Kumari
20.	Sri T. Sudhakar, Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Chittoor.	Chief Administrative Officer, II Additional District & Sessions Court, Hindupur, Ananthapuramu. Vice Sri D.Narasimhulu
21.	Smt. G. Prameela, Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Chittoor.	Chief Administrative Officer, Special Court for Trial of Offences against Women-cum-VII Additional District & Sessions Court, Kadapa. Vice Smt. M.Sridevi
22.	Sri Md. Muneer Basha, Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Chittoor.	Chief Administrative Officer, Special Court for Trial of Offences under the POCSO Act, 2012, Kadapa. (Post kept vacant) Note: After retirement of Smt. P.Vijaya Kumari on 30.06.2025, he shall take charge of Special Court for Trial of Offences under the POCSO Act, 2012, Chittoor.
23.	Smt. T.Y.P. Lakshmi Kumari, Senior Superintendent Paper Promotee of the Unit of the Pri District Judge, Visakhapatnam.	Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Vizianagaram. Vice Smt.D. Daisy Emelia
24.	Sri Magandi Bhaskara Rao, Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, East Godavari.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum-X Additional District & Sessions Court, Machilipatnam, Krishna. Vice Sri Ch.Vijay Kumar



25.	Sri D. Veerabhadra Rao , Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, East Godavari .	Chief Administrative Officer, IX Additional District & Sessions Court- cum-Special Court for Trail of Offences against Women, Machilipatnam, Krishna . (Post kept vacant)
26.	Smt. P. Thulasi , Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Kadapa .	Chief Administrative Officer, Special Court for Speedy Trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO); Kurnool . Vice Sri V.Purushottam Reddy
27.	Smt. P.Ravanamma , Chief Administrative Officer Principal District & Sessions Court, Kurnool .	Chief Administrative Officer, Special Court for Speedy Trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Guntur at Tenali. (Post kept vacant)
28.	Sri V.Purushottam Reddy Chief Administrative Officer, Special Court for Speedy trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Kurnool .	Chief Administrative Officer Principal District & Sessions Court, Kurnool . Vice Smt. P.Ravanamma
29.	Sri T.V.M. Krishna Rao , Chief Administrative Officer Principal District & Sessions Court, Kadapa .	Chief Administrative Officer, VI Additional District & Sessions Court, Sompeta, Srikakulam . (Post kept vacant)
30.	Smt.M.Sridevi Chief Administrative Officer, Special Court for Trial of Offences against Women-cum-VII Additional District & Sessions Court, Kadapa .	Chief Administrative Officer, Principal District & Sessions Court, Kadapa . Vice Sri T.V.M.Krishna Rao
31.	Smt. T. Ananda Lakshmi , Chief Administrative Officer II Additional District & Sessions Court- cum-Special Court for Trail of Offences against Women, Ongole, Prakasam .	Chief Administrative Officer, XI Additional District & Sessions Court, Gudivada, Krishna . Vice Sri V.Chandra Sekhara Charyulu
32.	Sri T.Simhachalam , Chief Administrative Officer XIII Additional District & Sessions Court, Narasaraopet, Guntur .	Chief Administrative Officer, Family Court-cum-IX Additional District & Sessions Court, Rajamahendravaram, East Godavari . Vice Smt. B. Vanaja Kumari

Op

33.	Smt B.V.Suseela, XII Additional District and Sessions Court, Srikalahasti, Chittoor.	Chief Administrative Officer, II Additional District & Sessions Court- cum-Special Court for trial of offences against Women, Ongole, Prakasam. Vice Smt. T.Ananda Lakshmi
34.	Smt B. Aruna Kumari, II Additional District and Sessions Court, Madanapalle, Chittoor.	Chief Administrative Officer, Special Court for Trial of ACB Cases in Rayalaseema Region at Kurnool. Vice Sri M.Ramachandra
35.	Smt. B. Vanaja Kumari, Family Court-cum-IX Additional District & Sessions Court, Rajamahendravaram, East Godavari.	Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Vizianagaram. (Post kept vacant)
36.	Sri A.V.V.Satyanarayana Murthy, XI Addl. Additional District & Sessions Judge-cum-Special Judges Court for Trial of Cases under SC & ST (POA) Act, Visakhapatnam.	Chief Administrative Officer, Court of Principal Special Judge for trial of CBI Cases, Visakhapatnam. Vice Sri M.Atchi Babu
37.	Sri M.Atchi Babu Chief Administrative Officer, Court of Principal Special Judge for Trial of CBI Cases, Visakhapatnam.	Chief Administrative Officer, Principal District & Sessions Court, Visakhapatnam. Vice Sri V.Subrahmanyam
38.	Smt. D. Daisy Emelia, Family Court-cum-III Additional District & Sessions Court, Vizianagaram.	Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Visakhapatnam. Vice Sri A.V.V.Satyanarayana Murthy
39.	Sri D.Narasimhulu, Chief Administrative Officer II Additional District & Sessions Court, Hindupur, Ananthapuramu.	Chief Administrative Officer, IV Additional District Judge-cum- Special Court for trial of offences against women, Ananthapuramu. Vice Smt G. Sidda Lakshmi

- i) The individuals shall relieve themselves by handing over the charge of their posts to the immediate junior of their Courts on or before **21.05.2025** and take charge of their new posts **on or before 28.05.2025.**



- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, as directed in these orders to enable them to join in their new posts and report compliance.
- iii) The order is placed in the High Court's Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty.

The District Judges/Presiding Officers concerned are further directed not to entertain any application for leave from the individual concerned, which has the effect of postponing the compliance of this order. The above individuals are also hereby informed that any representation for retention in the present post or any change in the above postings will not be entertained.

The Presiding Officers are directed to send the joining reports of the individuals to this Registry.

Note: Chief Administrative Officers shown at **Sl.No.s 1, 2, 27, 29, 31 to 36, 38, 39** are not entitled to draw T.A and D.A and other allowances etc., as they are transferred at their request.


REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Kurnool, Ananthapuramu, Chittoor, Nellore, Prakasam, East Godavari, Srikakulam, Kadapa, Krishna, Visakhapatnam, Guntur, Vizianagaram.
3. Special Court for Trial of ACB Cases in Rayalaseema Region at Kurnool.
4. Special Court for Trial of Offences under the POCSO Act, 2012, Ananthapuramu.
5. Special Court for Speedy Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Guntur
6. 1 Additional Special Judge's Court for CBI Cases, Visakhapatnam

7. IV Additional District Judge-cum-Special Court for Trail of Offences against Women, Ananthapuramu
8. Special Sessions Court for Trial of Cases under SPE & ACB Cases-cum-II Additional District & Sessions Court, Nellore.
9. Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-CUM-X Additional District & Sessions Court, Machilipatnam, Krishna.
10. Special Court for Speedy Trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), East Godavari at Kakinada.
11. XI Additional District & Sessions Court, Gudivada, Krishna.
12. Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court, Ongole, Prakasam.
13. Family Court-cum-XII Additional District & Sessions Court, Guntur.
14. Special Court for Speedy Trail of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Prakasam at Ongole.
15. Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Court, Nellore.
16. VII Additional District & Sessions Court at Gudur, Nellore .
17. Special Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) Court, Nellore.
18. XIII Additional District & Sessions Court, Narasaraopet, Guntur.
19. Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum X Additional District & Sessions Court, Rajahmundry, East Godavari.
20. Additional District & Sessions Court-cum-Special Court for Trail of Offences against Women, Rajahmundry, East Godavari.
21. II Additional District & Sessions Court, Madanapalle, Chittoor.
22. II Additional District & Sessions Court, Hindupur, Ananthapuramu.
23. Special Court for Trial of Offences against Women-cum-VII Additional District & Sessions Court, Kadapa.
24. Special Court for Trial of Offences under the POCSO Act, 2012, Kadapa.
25. Family Court-cum-III Additional District & Sessions Court, Vizianagaram.
26. IX Additional District & Sessions Court-cum-Special Court for Trail of Offences against Women, Machilipatnam, Krishna.
27. Special Court for Speedy Trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Kurnool.
28. Special Court for Speedy Trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Guntur at Tenali.
29. Special Court for Speedy Trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Kurnool.
30. VI Additional District & Sessions Court, Sompeta, Srikakulam.
31. Special Court for Trial of Offences against Women-cum-VII Additional District & Sessions Court, Kadapa.
32. II Additional District & Sessions Court-cum-Special Court for Trail of Offences against Women, Ongole, Prakasam.
33. Family Court-cum-IX Additional District & Sessions Court, Rajamahendravaram, East Godavari.
34. XII Additional District and Sessions Court, Srikalahasti, Chittoor.

35. Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989, Vizianagaram.
36. XI Addl. Additional District & Sessions Judge-cum-Special Judges Court for Trial of Cases under SC & ST (POA) Act, Visakhapatnam.
37. Court of Principal Special Judge for Trial of CBI Cases, Visakhapatnam.
38. The District Treasury Officers Kurnool, Ananthapuramu, Chittoor, Nellore, Prakasam, East Godavari, Srikakulam, Kadapa, Krishna, Visakhapatnam, Guntur, Vizianagaram.
39. The Sub Treasury Officer, Tenali – Guntur, Madanapalle- Chittoor, Hindupur- Ananthapuramu, Sompeta- Srikakulam.
40. The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

Spare...1

Stock...1.